

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12483 of 2013-SM

[Arising out of Order-in-Original/Appeal No 35-COMMR-SURAT-II-2013 dated 06.03.2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II]

Suresh Singhal

.... Appellant

Managing Director Of M/s, Micro Polyester Pvt Ltd,
2025-27, Jash Market, Ring Road,
SURAT, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat-ii

.... Respondent

New C.Ex Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri S. Suryanarayanan, Advocate for the Appellants
Shri Himanshu P Shrimali, Superintendent (AR) for the Revenue.

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING/ DECISION: 04.01.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 11945 of 2013-SM.

**(Ramesh Nair)
Member (Judicial)**

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